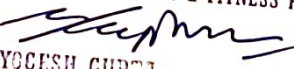


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SHRADDHA HEALTH AND FITNESS PRIVATE LIMITED - FOR OPERATING**  
**GYM AND HEALTH CARE UNIT (AS SUB FRANCHISE OF GOLD GYM INC)**  
**AND OPERATING A SWIMMING POOL FACILITY AT RANCHI, JHARKHAND.**  
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency  
 Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Shraddha Health and Fitness Private Limited  PAN No: AASCS4479G  CIN : U74140BR2012PTC019655
2.	Address of the registered office	Registered Office: H/O Mrs. Vidyawati Sinha Road, 6 Rajendra Nagar Patna, Bihar 800016, India.  Principal Office : Gold Gym, Plot No-749, 750,751,752, Kadru, P.S Doranda, Thana 208, Doranda, Municipal Holding- 55 Ward-26, District Ranchi, Jharkhand.
3.	URL of website	<a href="https://shraddhahealthandfitness.in/">https://shraddhahealthandfitness.in/</a>
4.	Details of place where majority of fixed assets are located	Principal Office : Gold Gym, Plot No-749, 750,751,752, Kadru, P.S Doranda, Thana 208, Doranda, Municipal Holding- 55 Ward-26, District Ranchi, Jharkhand.

SHRADDHA HEALTH & FITNESS PVT. LTD.  
  
 YOGESH GUPTA  
 Insolvency Resolution Professional  
 IBBB Regn No. IBBI/IFA-P00349/2017-18/10650

5. Installed capacity of main products/ services	Not Applicable since there is no installed capacity. The Company operates a modern Gym and swimming pool with warming water facility for the members, supported by trainers, at Ranchi.
6. Quantity and value of main products/ services sold in last financial year	Turnover for the financial year 2022-23 from providing health club, GYM and Swimming Pool services was Rs 1.12.Crore
7. Number of employees/ workmen	23( Twenty Three ) Employees
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Documents available on <a href="https://shraddhahealthandfitness.in/">https://shraddhahealthandfitness.in/</a> and also be obtained by sending email to <a href="mailto:yogeshgupta31@rediffmail.com">yogeshgupta31@rediffmail.com</a> , <a href="mailto:cirp.shraddha@gmail.com">cirp.shraddha@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility for the resolution applicants can be obtained at: <a href="https://insolvencyandbankruptcy.in/wp-content/uploads/2022/09/EOI-">https://insolvencyandbankruptcy.in/wp-content/uploads/2022/09/EOI-</a> and- Can be obtained by sending email to <a href="mailto:yogeshgupta31@rediffmail.com">yogeshgupta31@rediffmail.com</a> , <a href="mailto:cirp.shraddha@gmail.com">cirp.shraddha@gmail.com</a>
10. Last date for receipt of expression of interest	Tuesday, 27th Day of February, 2024
11. Date of issue of provisional list of prospective resolution applicants	Tuesday, 05 <sup>th</sup> Day of March, 2024
12. Last date for submission of objections to provisional list	Sunday, 10 <sup>th</sup> Day of March, 2024

SHRADDHA HEALTH & FITNESS PVT. LTD.



YOGESH GUPTA

Insolvency Resolution Professional

U.I.C. No. 1231/IRP-PC0343/2017-18/10650

13.	Date of issue of final list of prospective resolution applicants	Friday, 15 <sup>th</sup> Day of March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Wednesday, 20 <sup>th</sup> Day of March, 2024
15.	Last date for submission of resolution plans	Monday, 22 <sup>nd</sup> Day of April, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.shraddha@gmail.com">cirp.shraddha@gmail.com</a>

**Notices:**

1. The interested parties shall refer to the format for submission of the EOI and detailed terms and conditions will be available on request at [yogeshgupta31@rediffmail.com](mailto:yogeshgupta31@rediffmail.com) and [cirp.shraddha@gmail.com](mailto:cirp.shraddha@gmail.com)
2. All the EOIs/ received will be reviewed by RP as well as the CoC and thereafter further information/ documents related to the process will be provided to the shortlisted parties. The RP/CoC shall have discretion to change the criteria for the EOI at any point of time.
3. RP/CoC reserves the right to cancel or modify the process/ application without assigning any reason and without any liability whatsoever.
4. The GYM, health care unit and swimming pool services are being provided by the Corporate Debtor at Gold Gym, Plot No- 749, 750,751,752, Kadru, P.S Doranda, Thana 208, Doranda, Municipal Holding- 55 Ward-26, District Ranchi, Jharkhand. The premises is a leased hold property comprising of entire 1<sup>st</sup> and 2<sup>nd</sup> floor measuring 10,812 Sq Ft, obtained under lease, from J N Hotels Private Limited, vide Registered Lease Agreement dated the 08<sup>th</sup> Day of February, 2013, entered into between J.N.Hotels Private Limited( Lessor) and Shraddha Health and Fitness Private Limited( Lessee), for a period of 20 years started on the 01<sup>st</sup> Day of February, 2013 and ending on the 31<sup>st</sup> Day of January, 2033 and entire ground floor and main floor measuring approx. 5406 Sq Ft obtained under lease, from J N Hotels Private Limited, vide Registered Lease Agreement dated the 28<sup>th</sup> Day of May, 2016, entered into between J.N.Hotels Private Limited( Lessor) and Shraddha Health and Fitness Private Limited( Lessee), for a period of 20 years started on the 15<sup>th</sup> Day of April, 2015 and ending on the 14<sup>th</sup> Day of April, 2035.



**YOGESH GUPTA**

Agency Resolution Professional

Regn. No. IBBI/IPA-P00349/2017-18/10650

IBBI/IPA-001/IP-P00349/2017-18/10650

S Jaykishan, Chartered Accountants Suit No.2D, 2E,  
2nd floor, 12, Ho Chi Minh Sarani, Kolkata – 700071, West Bengal, India

E-mail ID: [yogeshgupta31@rediffmail.com](mailto:yogeshgupta31@rediffmail.com)

[cirp.shraddha@gmail.com](mailto:cirp.shraddha@gmail.com)

Shraddha Health and Fitness Private Limited  
12<sup>th</sup> Day of February, 2024